

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1364/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Parag Prakash Navale.
V/s.
Kumar Builders Mumbai Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

36.	D.H. Pawar (For Applicant)	Advocate	 16/10/2017
	Nehal Thakkar (For Operational Objts)	Advocate	 16/10/17

ORDER

C.P. No. 1364/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petitioner has affirmed the payment as per the Withdrawal Memo on record dated 30.10.2017 and made a prayer to allow Withdrawal of the Petition.
3. Accordingly this Petition is disposed of as Withdrawn. To be consigned to the Records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)